

CITY CIVIL AND SESSIONS COURT MUMBAI
IN THE COURT OF HHJ SHRI. D.S. DESHMUKH
COURT 21 ADDL SESSIONS JUDGE
DAILY BOARD DATED 14.08.2020

Sr. No.	Case Type	Party Name & Police Station
<u>ARGUMENTS</u>		
1	A.B.A. 1883/19	Sapna Vikram Singh And 4 Others Vs State Sewree Police Station
2	A.B.A. 2244/19	Vikram Ramsingh Singh And Anr. Vs State Sewree Police Station
3	A.B.A. 2254/19	Sumeet Ramgopal Singh Vs State Sewree Police Station
4	A.B.A. 2255/19	Santosh Bashir Singh Vs State Sewree Police Station
5	A.B.A. 776/2020	Ankit Deepak Jain Vs State L T Marg Police Station
6.	MA IN ABA 121/2020	Ramesh Lakhulal Chaurasia And Anr. Vs State V P Road Police Station
REPORT, SAY/REPLY		
7	Exh.129 in SPL MCOG 06/15	The State Shivaji Nagar P. Stn. Vs Krushna @ Gotya Bajrang Chikne and 3 ors.
8	Exh.8 in S.C. 191/19	The State Mulund police station V/S Rakesh Jadhav and ors.
9	CR B.A. 1708/2020	Mr. Arup Sarveshwar Das - Applicant/Accused Vs The State of Maharashtra (D.C.B., C.I.D., Unit VIII)
10.	CR B.A. 1710/2020	Smt. Ujwala Mahesh Patel - Applicant/Accused Vs The State of Maharashtra (D.C.B., C.I.D., Unit VIII)
APPEARANCE		
11.	CR B.A. 1728/2020	Nishant Ramesh Gupta Vs The State of Maharashtra – L.T. Marg Police Station
12.	CR B.A. 1729/2020	Nishant Ramesh Gupta Vs The State of Maharashtra - L. T.Marg Police Station
13.	CR B.A. 1746/2020	Muzaffar Dawood Kazi - Applicant. Vs State - D.B.Marg Police Station

(Dt.14/08/2020)

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(C.R. NO.21)

ORDER

14.	CR.APPEAL 1037/15	Megha Mahesh Tawde - Applicant Vs Shrikant Srikrishna Joshi – The State of Maharashtra
15.	CR M.A. 759/2020	Senior Intelligence Officer, DRI Mumbai Zonal Unit, Mumbai - Applicant. Vs Smt. Hetal Vijay Avasti - Respondent.